GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4022 ANSWERED ON:15.12.2009 FORENSIC LABORATORIES Chitthan Shri N.S.V.;Jeyadural Shri S. R.;Panda Shri Baijayant;Pandey Shri Ravindra Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of Forensic laboratories functioning in the country, State-wise including Jharkhand;

(b) whether the Government proposes to set up private/mobile forensic labs in the private sector and rural areas of the country;

(c) if so, the details thereof and the reasons therefor alongwith the funds likely to be incurred and security related measures being taken in this regard;

(d) whether the quality of Indian Forensic Laboratories are not at par with the International standards; and

(e) if so, the details thereof and the reaction of the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): The details of Forensic Science Laboratories at Central Government level are as under:-

(i) Central Forensic Science Laboratories-4 (At Hyderabad, Chandigarh, Kolkata & Delhi)

(ii) Govt. Examiner of Questioned Documents-3 (At Hyderabad, Kolkata & Shimla)

(iii) Central Finger Print Bureau-1 (At Delhi)

(iv) Centre for DNA Fingerprinting and Diagnostics (CDFD)-1 (At Hyderabad)

(v) At State Government level there are 26 main Forensic Science Laboratories. The details are at Annexure.

(b) & (c): There is no proposal by the Ministry of Home Affairs for setting up of Forensic Science Laboratories in the Private Sector.

(d) & (e): Up gradation of Forensic capabilities in the country is an ongoing process for which constant efforts are being made keeping in view the new research and advancement in technology.

In order to upgrade the investigation techniques and bridge the gp in crime investigation methods, under the 11th Five Year Plan Scheme there is an approved composite Plan Scheme viz Modernisation of Forensic Science Applications for Directorate of Forensic Science and its outlying units with an outlay of Rs. 200 crores. The Composite Scheme was approved in October 2008, there are 26 Plan Schemes which inter-alia contains the scheme of establishment of New Hi-Tech Central Forensic Science Laboratories (CFSLs) and Government Examiners of Questioned Documents (GEsQD), Creation of National DNA database facility, Creation of New Forensic divisions/Modernization of CFSLs and GEsQD etc. All these efforts would improve Forensic Science capabilities in consonance with international standards.